

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2302**

TO BE ANSWERED ON THE 9TH AUGUST, 2023/ SRAVANA 18, 1945 (SAKA)

VISIT TO GREAT NICOBAR ISLAND

**2302 SHRI M. SHANMUGAM:
 SHRI VAIKO:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government or UT Administration imposed any restrictions on the travel to Great Nicobar islands in the Andaman and Nicobar UT, if so, the details thereof;**
- (b) whether any revamp project is being undertaken in Great Nicobar Island, if so, the details thereof;**
- (c) whether the tourists were allowed to visit Campbell Bay, which is a non-tribal area;**
- (d) if so, why the non-islanders are not getting tickets for visiting Campbell Bay; and**
- (e) for promotion of tourism, steps taken by Government to encourage tourists visit non-tribal areas in Great Nicobar, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (e) Movement of persons in the Great Nicobar Island is governed by various laws, rules etc. including the Andaman and Nicobar Islands (Protection of Aboriginal Tribes) Regulation, 1956. Tourists are allowed to visit Campbell Bay in Great Nicobar Island. 7,316 tickets were issued to

Islanders and 710 tickets were issued to non-islanders since January, 2023 for visiting Campbell Bay.

Various steps have been taken by the Government to encourage tourism in Great Nicobar Island such as provision of more reliable and faster internet connectivity through submarine optical fibre cable, helicopter services, inclusion of Great Nicobar Island under the Ude Desh Ka Aam Naagrik (UDAN) Scheme etc.
